

**Title:** Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2000 (Amendment of the Schedule).

15.53 hrs.

**डा.रघुवंश प्रसाद सिंह (वैशाली) :** स्भापति महोदय, मैं प्रस्ताव करता हूँ कि संविधान (अनुसूचित जातियाँ) आदेश, 1950 में और संशोधन करने वाले विधेयक को पुरस्थापित करने की अनुमति दी जाये।

MR.CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order,1950. "

*The motion was adopted.*

**डा.रघुवंश प्रसाद सिंह :** स्भापति महोदय, मैं विधेयक पुरस्थापित करता हूँ।

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